

ITEM NO.16

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No. 18516/2019

(Arising out of impugned final judgment and order dated 25-03-2019 in CMRA No. 5/2018 and 12-04-2018 in SAN No. 648/2017 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NEERAJ KUMAR PANDEY & ORS.

Respondent(s)

(IA No. 63156/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 60738/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No. 45246/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 105891/2019 - CONDONATION OF DELAY IN FILING, IA No. 105893/2019 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No. 44631/2021 - EARLY HEARING APPLICATION,, IA No. 130524/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 63407/2022 - EXEMPTION FROM FILING O.T., IA No. 105896/2019 - EXEMPTION FROM FILING O.T., IA No. 25784/2020 - EXEMPTION FROM FILING O.T., IA No. 93851/2022 - EXEMPTION FROM FILING O.T., IA No. 16103/2020 - EXEMPTION FROM FILING O.T., IA No. 145765/2019 - INTERVENTION APPLICATION, IA No. 194069/2019 - INTERVENTION APPLICATION, IA No. 152690/2019 - INTERVENTION/IMPLEADMENT, IA No. 169532/2019 - INTERVENTION/IMPLEADMENT, IA No. 13627/2020 - INTERVENTION/IMPLEADMENT, IA No. 130518/2021 - INTERVENTION/IMPLEADMENT, IA No. 87348/2022 - INTERVENTION/IMPLEADMENT, IA No. 169015/2019 - INTERVENTION/IMPLEADMENT, IA No. 10495/2020 - INTERVENTION/IMPLEADMENT, IA No. 144586/2019 - INTERVENTION/IMPLEADMENT, IA No. 168343/2019 - INTERVENTION/IMPLEADMENT, IA No. 7622/2020 - INTERVENTION/IMPLEADMENT, IA No. 63405/2022 - INTERVENTION/IMPLEADMENT, IA No. 162310/2022 - INTERVENTION/IMPLEADMENT, IA No. 155788/2019 - INTERVENTION/IMPLEADMENT, IA No. 1030/2020 - INTERVENTION/IMPLEADMENT, IA No. 105728/2022 - INTERVENTION/IMPLEADMENT, IA No. 154936/2019 - INTERVENTION/IMPLEADMENT, IA No. 198778/2019 - INTERVENTION/IMPLEADMENT, IA No. 154183/2019 - INTERVENTION/IMPLEADMENT, IA No. 196246/2019 - INTERVENTION/IMPLEADMENT, IA No. 25783/2020 - INTERVENTION/IMPLEADMENT, IA No. 59337/2022 - INTERVENTION/IMPLEADMENT, IA No. 102995/2022 - INTERVENTION/IMPLEADMENT, IA No. 153235/2019 - INTERVENTION/IMPLEADMENT, IA No. 195481/2019 - INTERVENTION/IMPLEADMENT, IA No. 25638/2020 - INTERVENTION/IMPLEADMENT, IA No. 164386/2021 - INTERVENTION/IMPLEADMENT, IA No. 152913/2019 - INTERVENTION/IMPLEADMENT, IA No. 91064/2022 - INTERVENTION/IMPLEADMENT and IA No. 26197/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 442/2020 (X)  
(FOR ADMISSION and IA No.45719/2020-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 604/2022 (X)  
(FOR ADMISSION and IA No. 109759/2022 - EXEMPTION FROM FILING O.T.  
and IA No. 109760/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No. 926/2022 (X)  
(FOR ADMISSION and IA No.156898/2022-EXEMPTION FROM FILING O.T. and  
IA No.156897/2022-PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No. 1357/2019 (X)  
(FOR ADMISSION and IA No.173587/2019-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 304/2020 (X)  
(A No. 164916/2021 - APPLICATION FOR PERMISSION, IA No. 164781/2021  
- APPLICATION FOR PERMISSION, IA No. 62914/2022 - APPLICATION FOR  
TAGGING/DETAGGING, IA No. 106064/2022 - DISCHARGE OF ADVOCATE ON  
RECORD, IA No. 10709/2023 - DISCHARGE OF ADVOCATE ON RECORD, IA No.  
25755/2020 - EX-PARTE AD-INTERIM RELIEF, IA No. 25754/2020 -  
EXEMPTION FROM FILING O.T., IA No. 163631/2023 -  
INTERVENTION/IMPLEADMENT, IA No. 17455/2023 -  
INTERVENTION/IMPLEADMENT and IA No. 107710/2022 - PERMISSION TO  
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES))

W.P.(C) No. 441/2020 (X)  
(IA No. 45424/2020 - EX-PARTE AD-INTERIM RELIEF and IA No.  
45423/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 435/2020 (X)  
(IA No. 44854/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1037/2020 (X)  
IA No. 65421/2022 - APPLICATION FOR TAGGING/DETAGGING, IA No.  
90000/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 131154/2021  
- INTERVENTION/IMPLEADMENT)

W.P.(C) No. 670/2020 (X)  
(IA No. 61749/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1043/2020 (X)  
(IA No. 90290/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 29/2021 (X)  
(FOR ADMISSION and IA No.3497/2021-EXEMPTION FROM FILING O.T. and  
IA No.3498/2021-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1117/2021 (X)

(IA No. 129570/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 129573/2021 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 569/2023 (X)

W.P.(C) No. 206/2024 (X)

(FOR ADMISSION and IA No.75294/2024-EXEMPTION FROM FILING O.T.)

Date : 13-08-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s)

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**For Respondent(s)**

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**Ms. Shalini Shukla, Adv.**

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Ms. Sangeeta Bhalla, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

At the request made on behalf of the learned Additional Solicitor General, the matters are not taken up for hearing today but will retain their position on Board.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR